(d) In view of the higher level of sugar production, Government have so far notified a quantity of about 10.00 lakh tonnes of sugar for commercial export.

## STATEMENT

Statement giving State-wise Releases of Freesale Sugar for the Month of August, 1996.

The state of the s	
States	August Quota (in M.T.)
Punjab	35496.8
Haryana	20441.1
Rajasthan	1286.8
U.P.	213235.2
Madhya Pradesh	6077.2
Gujarat	44952.5
Maharashtra	236139.8
Bihar	17282.4
Assam	492.5
Orissa	5043.4
West Bengal	227.2
Nagaland	47.5
Andhra Pradesh	32933.7
Karnataka	48150.0
Tamil Nadu	59679.9
Pondicherry	2365.6
Kerala	407.4
Goa	741.0
Total	725000.0
	Punjab Haryana Rajasthan U.P. Madhya Pradesh Gujarat Maharashtra Bihar Assam Orissa West Bengal Nagaland Andhra Pradesh Karnataka Tamil Nadu Pondicherry Kerala Goa

# Construction of Five Star Hotels by I.T.D.C.

2391. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of TOURISM be pleased to state:

- (a) whether the India Tourism Development Corporation has constructed some five star hotels in toreign countries; and
  - (b) if so, the details thereof along with the locations?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):
(a) No, Sir. ITDC has not constructed any five star hotel in foreign countries.

(b) Does not arise.

# Disabled Persons suffering from Contiguous Diseases

(a) the number of disabled persons and other suffering from polio, T.B., cancer, blindness and other

contiguous diseases in the country as on March, 31, 1996; State-wise:

Written Answers

- (b) the amount of assistance given to each State for the welfare of such disabled and other persons during each of the last three years;
- (c) whether there is any system to monitor the expenditure incurred by each State out of the above central assistance:
  - (d) if so, the details thereof:
- (e) whether the Union Government are aware that the above funds have been diverted by the States for some other purposes;
  - (f) if so, the details thereof;
- (g) the action taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) to (g). Required information is being collected from the Ministry of Health and Family Welfare and the State Governments/UT Administrations.

## Types of Aircrafts

2393. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of CIVIL AVIATION be pleased to state

- (a) whether the Air India and Indian Airlines have acquired different type of aircraft during the last three\* years; and
  - (b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) and (b). Yes, Sir. The details of aircraft acquired by Air India and Indian Airlines are as under:

	Indian Airlines	Air India
1993	7-A320	3-B747-400
1994	5-A320	1-B747-400
1995	_	. —
1996	_	
(Upto July, 199	•	

# FM AIR Station

2394. SHRI SOUMYA RANJAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the total number of FM AIR stations at present, State-wise;
- (b) the number of new FM stations proposed to be set up during the next two years;
- (c) whether the Government propose to start stereophonic broadcast on the FM channels; and

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(d) if so, the time by which it is likely to be started?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) The details of existing FM AIR Transmitters/Stations State-wise are given in the enclosed Statement.

- (b) It is proposed to set up 36 FM transmitters during the next two years in the country.
- (c) and (d). Yes, Sir. Stereophonic broadcast has already been started from some places and is being introduced at other places in phases.

#### STATEMENT

State	Number
Andhra Pradesh	8
Arunachal Pradesh	-
Assam	3
Bihar	6
Delhi	1
Goa	1
Gujarat	2
Haryana	1
Himachal Pradesh	3
Jammu and Kashmir	3
Karnataka	6
Kerala	4
Madhya Pradesh	12
Maharashtra	13
Manipur	-
Meghalaya	1
Mizoram	1
<b>Nag</b> aland	1
Orissa	5
Punjab	3
Rajasthan	8
Sikkim	•
Tamil Nadu	1
Tripura	2
Uttar Pradesh	5
West Bengal	2
UNION TERRITORIES	•
Karaikal (Pondicherry)	1
Daman	1
Total	94

[Translation]

#### Workers in Industrial Sector

2395. SHRI SUSHIL CHANDRA: Will the Minister of LABOUR be pleased to state :

- (a) whether the number of workers in industrial sector have increased or decreased during the last three years till date;
- (b) the percentage of decline in the labour force of India after the implementation of new economic policy:
- (c) whether the problem of unemployment has increased after the implementation of the new policy; and
  - (d) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) The number of workers in the organised sector (i.e. all public sector establishments and all non-agricultural establishments in private sector employing 10 or more workers) has not shown any decline during the last three years.

(b) to (d). Estimates of employment, unemployment and labour force are made on the basis of the quinquennial surveys on employment and unemployment conducted by the National Sample Survey Organisation (NSSO). The latest survey relates to the year 1993-94 and the estimates based on this are yet to be finalised.

### Waiting List for Telephone Connections in Uttar Pradesh

2396. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of COMMUNICATIONS be pleased to state

- (a) the number of telephone connections provided in Uttar-Pradesh during 1995-96 (till date), district-wise;
- (b) the number of persons in the waiting list for telephone connection in the State, district-wise and particularly in Bareilly, upto June, 1996;
- (c) the time by which the wating list is likely to be cleared, district wise; and .
- (d) the number of additional telephone lines proposed to be provided during this year in order to meet the demand of the State, district-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) The number of telephone connections provided in Uttar Pradesh during 1995-96 (till date), district-wise is given in Statement at Column

(b) The number of persons in the waiting list for telephone connections the State, district-wise is given in the enclosed Statement at Column (B) For Bareilly it is 2892.